(5%)

सेवा में,

अवर सचिव,

बिहार विधान सभा सचिवालय, पटना।

A - बिक्जणल विषय:- चल-अचल संपत्ति तथा दायित्वों की विवरणी।

Jaly

महाशय,

सभा सिववालय के ज्ञापांक—246.... दिनांक-20:01:23 के आलोक में चल-अचल संपत्ति तथा दायित्वों की विवरणी संलग्न है।

विश्वासभाजन

्राम्रहा हुमा (तिहाँ (राकेश कुमार सिंह) 05.02.2023

सहायक,

बिहार विधान सभा सचिवालय, पटना।

Sour along

9/2/23

## **Declaration of Assets and Liabilities**

Year 2023

I, RAKESH KUMAR SINGH son/daughter/wife of Sri Birendra Nath Singh aged 45 Years (approx), belonging to Administrative Cadre and presently working as Assistant, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) (Sweta Patel)	Dependant-1 (Son-Sidharth Patel)	Dependant-2 (Son-Shashwat Patel)	Dependant-3 (Father-Birendra Nath Singh)
(i)	Cash	Rs. 35,000/-	Rs. 4,500/-	×	×	5,000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	in SBI	Rs. 3,000/- in CBI	×	×	Rs. 4,000/- in PNB
(iii)	Bonds, Debentures and shares in Companies	×	×	×	×	×
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policies 1. Rs. 1717/- Qtr. 2. Rs.12,783/- HY	×	×	×	×
(>)	Motor Vehicles (details of make, etc.)	Alto VXI Maruti Suziki BR01ET-3168	×	×	×	×
(vi)	Jewellery (give details of weight and value)	10 gm. gold jewellary Rs. 50,000/-	50 gm. gold jewellary Rs. 2,50,000/- 250 gm. Silver jewellary Rs. 16,250/-	×	×	×
(vii)	Other assets, such as values of claims / interests	Home appliances Rs. 1,60,000/-	×	×	×	×

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s) (Sweta Patel)	Dependant-1 (Son-Sidharth Patel)	Dependant-2 (Son-Shashwat Patel)	Dependant-3 (Father-Birendra Nath Singh)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	I acre 34.75 decimal (Ancestral)	×	x	×	I Acre
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Phulwarisharif, Patna Khata No55, Area-1.64625 decimal	Phulwarisharif, Patna Khata No55, Area-1.5625 decimal	x	×	x
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		×	x	×	×
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Residential house at Bhabhua, District-Kaimur, measuring area 2.5 decimal	×	x	×	x
(v)	Other (such as interest in property) ×		×	×	×	×

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.01.2023
(a)	(i) Loans from Banks	Personal Loan from HDFC     Personal Loan from YES Bank     Personal Loan from SBI Bank	Rs. 11,00,000/- Rs. 6,00,000/- Rs. 15,00,000/-
	(ii) Loans from financial institutions	×	×
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	×	×
	(b) dues to departments dealing with supply of water	×	×
	(c) dues to departments dealing with supply of electricity	×	×

		dues to departments dealing with ephones	×	х
	go	dues to departments dealing with vernments transport (including craft and helicopters)	×	×
	(1)	Other dues, if any	×	×
(b)	[Al upt Giv	ome Tax including surcharge so indicate the assessment year o which Income Tax Return filed, we also Permanent Account mber (PAN)]	Rs. 70,558/- AY 2022-23 PAN-DDYPS6315C	×
	ass	ealth Tax [Also indicate the essment year upto which wealth creturn filed.]	×	×
		es Tax [ Only in case of prietary business]	x	×
i	(iv) Pro	perty Tax	×	×

C Personal Detail		
GPF/CPF/PRAN No.	:=	PTS/BLA-1272
Gender	;-	M (M/F)
Date of Birth	:-	2 2 0 1 1 9 7 7 (DD/MM/YYYY)
Class/Group	;-	B (A/B/C)
Cadre	:-	ADMINISTRATIVE
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	KAIMUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rakesh Kunnay Sha

Name of Employee: Rakesh Kumar Singh

Place: Patna Designation: Assistant

Department: Bihar Legislative Assembly Date: 03/02/2023

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format. Note: